

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1933
ANSWERED ON:09.03.2010
TRIAL OF TERRORISTS
Jindal Shri Naveen

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a number of persons charged with terrorist and anti-National activities are awaiting trial in the country including in the State of Jammu and Kashmir;
- (b) if so, the details thereof, State-wise alongwith the number of persons convicted during the last three years, State-wise; and
- (c) the steps taken by the Government to speed up the trial in the said cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

(a) to (c): As a part of the ongoing counter terrorism/counter insurgency operations, a number of persons arrested on charges of terrorism/anti-national activities are subjected to the required judicial process which includes registration, investigation and prosecution before appropriate judicial courts. However, the figures in this regard are not Centrally maintained.